

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NOTIFICATION NO. 22**

Dated Guwahati, the 4<sup>th</sup> May, 2016

As per the resolutions adopted in the Chief Justices' Conference, 2016 against Item No. 1, 2 (d) and 2 (e), Hon'ble the Chief Justice has been pleased to constitute / re-constitute the following Committees in the manner indicated below:-

Sl. No.	NAME OF THE COMMITTEE	HON'BLE MEMBERS	SECRETARY
1.	Committee for monitoring the implementation of the resolutions adopted in the Chief Justices' Conferences.	Hon'ble the Chief Justice.  Hon'ble Mr. Justice Hrishikesh Roy	Registrar (Vigilance) To be assisted by R.A. Tapadar, OSD

Sl. No.	NAME OF THE COMMITTEE	HON'BLE JUDGES IN THE COMMITTEE	SECRETARY
2.	Committee for Building & Infrastructure	1. Hon'ble Mr. Justice Hrishikesh Roy	Registrar (Admn.) To be assisted by Jt. Registrar (PM&P)
		2. Hon'ble Mr. Justice Arup Kr. Goswami	
		3. Hon'ble Mr. Justice Ujjal Bhuyan	
		<b>MEMBERS</b>	
		4. Chief Secretary of the respective States	
		5. Secretary/Senior-most Secretary of the Department of Finance of the respective States.	
		6. LR & Secretary, Judicial Department of the respective States.	
		7. Chief Engineer, PWD, (Bldg.), of the respective States.	
		<i>(Officials indicated at Sl. No. 4 to 7 will remain present as and when issues concerning the respective States are taken up)</i>	

**N.B.** The Committee at Sl. No. 2 will also monitor and look into various projects pertaining to the Principal Seat and the Outlying Benches of the High Court. However, any urgent matter or issue which is otherwise not related to the officials at Sl. No. 4 to 7 may be placed before Hon'ble the Chief Justice through JAD and Portfolio Judge.

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Sl. No.	NAME OF THE COMMITTEE	HON'BLE MEMBERS
3.	District Committee for Building & Infrastructure	Hon'ble Portfolio Judge of the concerned District.
		District Judge.

By Order,

*M.A. 5-16*  
**REGISTRAR GENERAL**

Memo No. HC. III - 23/ 2013/ 1118-36 / G, Dated 4<sup>th</sup> May, 2016 *21/5/16*

Copy to:-

- 1) The Chief Secretary, Govt. of Assam / Nagaland / Mizoram / Arunachal Pradesh for information and necessary action.
- 2) The Secretary / Senior-most Secretary, Department of Finance, Govt. of Assam / Nagaland / Mizoram / Arunachal Pradesh for information and necessary action.
- 3) The LR & Secretary, Judicial Department, Govt. of Assam / Nagaland / Mizoram / Arunachal Pradesh for information and necessary action.
- 4) The Registrar ( \_\_\_\_\_ ), Gauhati High Court, Guwahati for information and necessary action.
- 5) The Registrar, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl for information.
- 6) The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati for information.
- 7) The District Judge, \_\_\_\_\_ District, Assam / Nagaland / Mizoram / Arunachal Pradesh for information and necessary action.
- 8) The Chief Engineer, PWD, (Bldg.), Govt. of Assam / Nagaland / Mizoram / Arunachal Pradesh for information and necessary action.
- 9) The Joint Registrar ( \_\_\_\_\_ ), Gauhati High Court, Guwahati for information.
- 10) The O.S.D. Gauhati High Court for information and necessary action.
- 11) The Joint Registrar, Gauhati High Court, Itanagar Bench, Naharlagun for information.
- 12) The Deputy Registrar ( \_\_\_\_\_ ), Gauhati High Court, Guwahati for information.
- 13) The Asstt. Registrar ( \_\_\_\_\_ ), Gauhati High Court, Guwahati for information.
- 14) The System Analyst, Gauhati High Court, Guwahati. *He is to upload this Notification in the website of Gauhati High Court.*
- 15) The P.S. to Hon'ble Mr. Justice Hrishikesh Roy, Judge, Gauhati High Court, Guwahati.
- 16) The P.S. to Hon'ble Mr. Justice Arup Kr. Goswami, Judge, Gauhati High Court, Guwahati.
- 17) The P.S. to Hon'ble Mr. Justice Ujjal Bhuyan, Judge, Gauhati High Court, Guwahati.
- 18) The P.S. to Hon'ble Mr./Dr.(Mrs.)/Mrs. Justice \_\_\_\_\_ Gauhati High Court, Guwahati for information.
- 19) The C.A. to the Registrar General, Gauhati High Court, Guwahati.

*M.A. 5-16*  
**REGISTRAR GENERAL**

*e/c*